

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5624
TO BE ANSWERED ON 06.04.2022**

VACANCIES FOR QUALIFIED APPRENTICES

5624. MS. MIMI CHAKRABORTY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether in spite of policy formulation for direct appointment of trained trade apprentices of Union Government in industrial establishments like Railways as per the amended provision of Section 22 of the Apprentices Act, 1961, qualified trained persons have not been offered employment;**
- (b) if so, the details of requests received by the Government in this regard;**
- (c) the list received from different Zonal Railways having vacancies for qualified and successful trained apprentices; and**
- (d) the instruction and notification of the Government for providing employment to skilled trade apprentices along with the time frame fixed for the same?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5624 BY MS. MIMI CHAKRABORTY TO BE ANSWERED IN LOK SABHA ON 06.04.2022 REGARDING VACANCIES FOR QUALIFIED APPRENTICES

(a) No, Sir.

(b) Does not arise.

(c) & (d): Pursuant to amendment to Section 22, Sub-Section(1) of the Apprentices Act,1961, instructions have been issued in June' 2016 to give preference to Course Completed Act Apprentices (CCAAs) trained in Railway establishments to the extent of 20% of the notified vacancies in case of direct recruitment in Level-1 in Railways. Two centralised employment notifications have been published for Level-1 recruitment in Railways thereafter wherein vacancies have been notified for CCAAs as provided in extant instructions. In recruitment held under Centralised Employment Notification CEN 02/2018, 12,504 vacancies were notified for CCAAs out of which 1290 candidates have been empanelled as on 04.03.2022. In recruitment held under Centralised Employment Notification CEN RRC-01/2019 which is at examination stage, 20,734 vacancies have been notified for CCAAs.
